

C. A. Bench, JAIPUR

Date of Order	Orders
<u>23.5.94</u>	Mr. P. V. Colla - Counsel for the applicant Mr. U. D. Sharma - Counsel for the respondents This case may be listed before the Division Bench in which Hon'ble V-C is a member on 4.7.94.
23/5/94	<u>4/7/94.</u> Sh. P. V. Colla counsel for the applicant Sh. K. P. Mishra counsel for the respondents The counsel for the respondents submits that compliance has been made. CP stands disposed of accordingly. Notices are discharged. (O. P. Sharma) Administrative Member (D. C. Mishra) Vice-Chairman
	Only sent to the Mr. P. Colla on 28.4.94 Date 14-114